

**In the Income-Tax Appellate Tribunal,
Delhi Bench 'G', New Delhi**

**Before : Shri Amit Shukla, Judicial Member And
Shri B.R.R. Kumar, Accountant Member**

**ITA No. 1751/Del/2017
Assessment Year: 2012-13**

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| Scot Innovation Wires & Cables (P) Ltd., Civil Lines, New Delhi. PAN- AAKCS3140E (Appellant) | vs. | ACIT, Circle 22(2), New Delhi. (Respondent) |
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| Appellant by | Sh. Himanshu Khurana, CA |
| Respondent by | Sh. N.K. Bansal, Sr. DR |

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| Date of Hearing | 19.09.2019 |
| Date of Pronouncement | 14.10.2019 |

ORDER

Per Amit Shukla, J.M.:

During the course of hearing, an application on behalf of the assessee is placed on record by the Id. AR, stating that the assessee wishes to withdraw this appeal, on which there is no objection to the Id. DR. Accordingly, the appeal of the assessee has to be dismissed as withdrawn.

2. In the result, the appeal is dismissed as indicated above.

Order pronounced in the open court on 14/10/2019.

Sd/-

**(B.R.R. Kumar)
Accountant Member**

Sd/-

**(Amit Shukla)
Judicial member**

Dated: 14TH Oct., 2019